

HIGH COURT OF UTTARAKHAND, NAINITAL

NOTIFICATION

No. 150. /UHC/Admin.A/2008

Dated: July 16, 2008.

Pursuant to the Government Notification No. 993/XX(3)/55/CBI/2003 dated 11/07/2008, Smt. Meena Tiwari, 2nd Addl. District & Sessions Judge, Dehradun will also preside over the Court of Special Judge, Anti Corruption (C.B.I.), Uttarakhand U/S 3(1) and 4(2) of Prevention of Corruption Act, 1988, with immediate effect.

By Order Hon'ble the Chief Justice

Sd/-
(V.K. Maheshwari)
Registrar General.